

National Company Law Tribunal

ITEM NO : 6

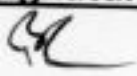
Allahabad Bench

CP No.(IB) 501/ALD/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.12.2019

NAME OF THE COMPANY: Morphogenesis V/s Bricktown Developers Pvt Ltd

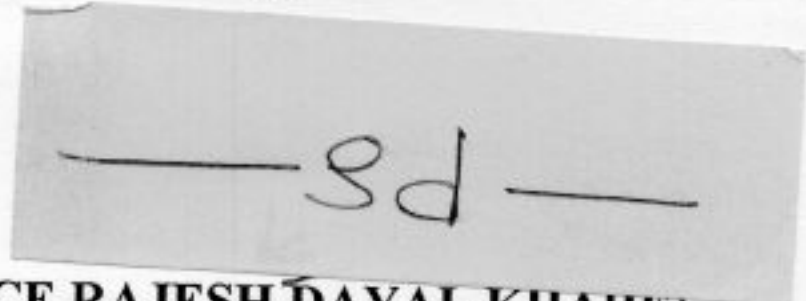
SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Babita Jain	PCS	affidavit	
<u>2.</u>				

CP NO.(IB)501/ALD/2019

Ms. Babita Jain, PCS for the petitioner is present and prays one week time to file supplementary affidavit. Accordingly, put up on 3rd January, 2020.

Dated: 10.12.2019



(JUSTICE RAJESH DAYAL KHARE)
MEMBER (J)